

# HIGH COURT OF ORISSA, CUTTACK

## NOTICE

*Dated, Cuttack, this the 6<sup>th</sup> day of May, 2020*

As directed, it is notified for information of all concerned that cases which could not be listed on the dates fixed by the Court/Registry during the period of lockdown due to suspension of normal functioning of the Court will be next listed on the dates as mentioned below. The next dates of all such cases with reference to their previous dates is indicated below.

### Dates of next listing of the adjourned cases relating to the period of lockdown

<u>Dates of adjournment (as per judicial orders)</u>	<u>Dates of next listing</u>
24.03.2020	29.06.2020
25.03.2020	30.06.2020
26.03.2020	01.07.2020
27.03.2020	02.07.2020
30.03.2020	03.07.2020
31.03.2020	06.07.2020
03.04.2020	07.07.2020
06.04.2020	08.07.2020
07.04.2020	09.07.2020
08.04.2020	10.07.2020
09.04.2020	13.07.2020
14.04.2020	14.07.2020
15.04.2020	15.07.2020
16.04.2020	16.07.2020
17.04.2020	17.07.2020
20.04.2020	20.07.2020
21.04.2020	21.07.2020
22.04.2020	22.07.2020
23.04.2020	23.07.2020
24.04.2020	24.07.2020
29.04.2020	27.07.2020
30.04.2020	28.07.2020
01.05.2020	29.07.2020
02.05.2020	30.07.2020
04.05.2020	31.07.2020
05.05.2020	03.08.2020
06.05.2020	04.08.2020
07.05.2020	05.08.2020
08.05.2020	06.08.2020
11.05.2020	07.08.2020
12.05.2020	10.08.2020
13.05.2020	12.08.2020
14.05.2020	13.08.2020
15.05.2020	14.08.2020

In the event of extreme urgency mention memos may be filed for listing prior to the respective date of next listing.

**BY ORDER OF  
HON'BLE THE CHIEF JUSTICE**

Sd/- L.K. DASH  
REGISTRAR (JUDICIAL)

Memo No. RJ 28(4) / Dated: 06.05.2020  
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Copy forwarded to the:

- (1) Advocate General, Odisha, Cuttack,
- (2) Secretary, High Court Bar Association, Cuttack,
- (3) The Technical Director, NIC, Orissa High Court, Cuttack to upload in the website of the Court,
- (4) Notice Board

for information and necessary action.

*Sm*  
*6/5/2020*  
DY. REGISTRAR (JUDICIAL)